

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6470/2006

(From the judgement and order dated 21/12/2005 in WP No. 5454/2005 of The
HIGH COURT OF BOMBAY AT NAGPUR)

UNITED INDIA INSURANCE CO. LTD.

Petitioner(s)

VERSUS

J.A.INFRA STRUCTURE PVT.LTD.

Respondent(s)

(With office report)

Date: 21/07/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr.A.K.De, Adv.

Mr.Sanjay K.Bharti, Adv.

Mr. Ashok K. Mahajan,Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal,Adv.

Dr.A.M.Singhvi ,Sr.Adv.

Mr. Jay Savla,Adv

Ms.Reena Bagga, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 10.08.2006 for final disposal.

(Satish K. Yadav)

Court Master

(Phoolan Wati Arora)

Court Master